

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 252/Chd/CHD/2017**

**In the matter of:**

DR I T M Ltd. ....Applicant

Present: Mr. P.D. Sharma and Mr. G.S. Sarin, Practising  
Company Secretaries for the petitioner.

Notice of this petition to the Registrar of Companies, U.T.,  
Chandigarh for 12.01.2018. 'Dasti' only.

Sd/-

(Justice R.P. Nagrath)  
Member (Judicial)

November 17, 2017

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